

Zenica Cars India Private Limited

Date of Commencement of Liquidation
List of Creditors as on

25-Aug-25
24-Jun-25

Annexure - 1

| Sl. No. | Name of creditor | Details of claim received | | Amount of claim admitted | Nature of Claim | Details of claim admitted | | Whether related party? | Whether Security Relinquished? | % voting share in SCC | Amount of contingent claim | Amount of any mutual dues, that may be set-off | Amount of claim not admitted | Amount of claim under verification | Remarks, if any |
|--------------|---|---------------------------|----------------------------|----------------------------|-----------------|-------------------------------------|-----------------------------|------------------------|--------------------------------|-----------------------|----------------------------|--|------------------------------|------------------------------------|--|
| | | Date of receipt | Amount claimed | | | Amount covered by security interest | Amount covered by guarantee | | | | | | | | |
| 1 | HDFC Bank | 23.05.2025 | 1,95,44,06,319.61 | 1,95,44,06,319.61 | Secured | 1,95,44,06,319.61 | 1,95,44,06,319.61 | NO | YES | 68.67 | - | - | ₹ 0.00 | - | - |
| 2 | Federal Bank | 24.05.2025 | 42,73,17,347.00 | 41,19,40,289.00 | Secured | 42,73,17,347.00 | 42,73,17,347.00 | NO | YES | 14.48 | - | - | ₹ 1,53,77,058.00 | - | - |
| 3 | South Indian Bank | 19.05.2025 | 2,51,04,961.76 | 2,51,04,961.76 | Secured | 2,51,04,961.76 | 2,51,04,961.76 | NO | YES | 0.88 | - | - | ₹ 0.00 | - | - |
| 4 | IDBI Bank | 11.06.2025 | 2,06,81,808.00 | 1,30,12,671.00 | Secured | 2,06,81,808.00 | 2,06,81,808.00 | NO | YES | 0.46 | - | - | ₹ 76,69,137.00 | - | The claim was submitted beyond the prescribed time frame. Accordingly, claim submitted during CIRP has been taken into consideration in the course of the liquidation proceedings. |
| 5 | Union Bank of India | 23.05.2025 | 14,11,794.22 | 0.00 | Secured | 14,11,794.22 | 14,11,794.22 | NO | YES | - | - | - | ₹ 14,11,794.22 | - | Claim has not been admitted due to the Claimant's failure to substantiate the claim with requisite documents and evidence. |
| 6 | Jammu & Kashmir Bank | 21.05.2025 | 1,65,36,15,417.46 | 1,65,36,15,417.46 | Secured | 1,65,36,15,417.46 | 1,65,36,15,417.46 | NO | NO | - | - | - | ₹ 0.00 | - | - |
| 7 | ASREC (India) Limited | 23.05.2025 | 1,32,18,50,581.41 | 1,32,18,50,581.41 | Secured | 1,32,18,50,581.41 | 1,32,18,50,581.41 | NO | NO | - | - | - | ₹ 0.00 | - | - |
| 8 | Canara Bank | 21.05.2025 | 20,16,79,396.93 | 20,16,79,396.93 | Secured | 20,16,79,396.93 | 20,16,79,396.93 | NO | NO | - | - | - | ₹ 0.00 | - | - |
| 9 | Assets Care & Reconstruction Enterprise Ltd ('ACRE') (Formerly J.C. Flowers Asset Reconstruction Private Limited) | 17.06.2025 | 4,62,26,244.00 | 3,11,76,269.00 | Secured | 4,62,26,244.00 | 4,62,26,244.00 | NO | NO | - | - | - | ₹ 1,50,49,975.00 | - | The claim was submitted beyond the prescribed time frame. Accordingly, claim submitted during CIRP has been taken into consideration in the course of the liquidation proceedings. |
| Total | | | ₹ 5,65,22,93,870.39 | ₹ 5,61,27,85,006.17 | | ₹ 5,65,22,93,870.39 | ₹ 5,65,22,93,870.39 | - | | 84.49 | - | - | ₹ 3,95,07,964.22 | ₹ 0.00 | |